Notification No. F. 8-1/56-Ooop.I, dated the 31st August, 1956. [Placed in Library. *See* No. LT-213/62.]

## ANNUAL REPORT (1960-61) OF THE DELHI DEVELOPMENT AUTHORITY

THE DEPUTY MINISTER IN THI MINISTRY OF HEALTH (Dr. D. S. RAJU): Sir, I beg to lay on the Table, under section 26 of the Delhi Development Act, 1957, a copy of the Annual Report on the activities of the Delhi Development Authority for the period 1st April, 1960 to 31st March, 1961. [Placed in Library. See No. LT-228/62.]

## STATEMENT RE EUROPEAN ECONOMIC COMMUNITY

THE DEPUTY MINISTER IN THB MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA); Sir, on behalf of Shri Morarji Desai, I would like to read the statement:

"Mr. Chairman, *my* colleague the Minister of International Trade, made a statement in the Rajya Sabha on the 15th June, 1962, about the progress of negotiations relating to the European Common Market. There is not much that I can add to what my colleague had already said except to indicate what particular significance and purpose the it visit of the Secretary of State for Commonwealth Relations from the United Kingdom had in this context.

2. As the House is aware, the negotiations which are now in progress in Brussels relate to the United Kingdom's entry into the Common Market. We are concerned in *fhe* matter because of the possible repercussions which U.K.'s accession might have on our trade. Quite independently of U.K.'s entry, however, we have anyhow to face the problem of expanding our trade into the European' J^nomic Community.

- 3. While it is undoubtedly difficult to draw a hard and fast line between these two aspects of the matter, it will be readily appreciated that while the former is primarily a matter to be settled during the negotiations, in which the United Kingdom is now engaged, the latter is mainly a matter to be discussed with the enlarged Economic Community, although current talks in Brussels will have an important bearing on the future.
- 4. The purpose of Mr. Duncan Sandys' visit to India was to review with us the latest trends in the negotiations in progress in Brussels and to consult with us about the lines on which they should proceed from our point of view. Mr. Sandys referred to the recommendations, which had been formulated by the Deputies for the consideration of the Council of Ministers, a fairly full account of which has already appeared in the Press.
- 5. What Mr. Sandys told us and what our own Ambassador to 'he European Economic Community has told us go to indicate that there is now in the European Economic Community recognition of the special nature of problems which India has, and thought is being given to the possibility of a special agreement between us and the European Economic Community with the prime object of improving export prospedts and opportunities.
- 6. Mr. Sandys went on to suggest that it might be advisable for me to proceed almost immediately....

SHRI BHUPESH GUPTA (West Bengal): You accompany him.

SHRIMATI TARKESHWARI SINHA: I do not mean myself, but the Minister.

".. to Europe in order to present our own case and thinking to the Member-Governments of the Six. Having regard to my commitments